

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (PHYSICAL HEARING)

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 13.03.2023 AT 04:00 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition 42/241/2021
NAME OF THE COMPANY	L R Housing Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Aruna Reddy Singireddy
NAME OF THE RESPONDENT(S)	L R Housing Pvt Ltd & 5 others
UNDER SECTION	241

ORDER

No representation for petitioner. Learned Counsel for R1 appeared via video conference.

Matter adjourned to 29.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Syamala